

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

EP/TCP/ESP/CSA/TESP/TCSA/NO. 513 / (MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. MANASVI INTERNATIONAL  
V/s.  
NEO CORP INTERNATIONAL LTD.

SECTION OF THE COMPANIES ACT: \_\_\_\_\_ OF THE  
Companies Act 1956/2013/I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

Order

TCP 513/I&BP/NCLT/MB//MAH/2017

None present. List this matter on 18.7.2017.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)